

(c) whether any special assistance is to be given to the States/Territories which are lagging behind in this respect?

**The Deputy Minister in the Ministry of Education (Shrimati Soundaram Ramachandran):** (a) to (c). A statement is laid on the Table of the House. [*Placed in Library. See No. LT-2922/64.*]

#### Text Book Libraries in Colleges

\*149. { **Shri P. Venkatasubbaiah:**  
**Shri Daljit Singh:**  
**Shri Ram Harkh Yadav:**  
**Shri Baswant:**  
**Shri Dameshwar Tantia:**  
**Shri Bishanchander Seth:**  
**Shri Dhaon:**

Will the Minister of Education be pleased to state:

(a) whether it is a fact that the University Grants Commission has formulated a scheme to give financial assistance to the selected colleges in the country for establishing text book libraries; and

(b) if so, the main features of the scheme?

**The Minister of Education (Shri M. C. Chagla):** (a) Yes, Sir.

(b) In the first instance, grants will be made by the Commission to about 400-500 arts, science and commerce colleges to enable them to establish libraries for poor deserving students. Rs. 10,000 will be given to a college providing under-graduate courses and Rs. 15,000 to a college conducting post-graduate courses.

#### Administrative Uniformity

\*150. **Dr. L. M. Singhvi:** Will the Minister of Home Affairs be pleased to state:

(a) whether Government have given any further consideration for introducing uniformity in the administrative procedures throughout the country; and

(b) if so, the steps taken to evolve or enact a uniform administrative procedure code and the result thereof?

**The Minister of State in the Ministry of Home Affairs (Shri Hathi):** (a) and (b). A great deal of uniformity in administrative procedures already exists. But in view of the diversity of local conditions and our federal Constitution, introduction of uniformity in administrative procedures throughout the country has not been a definite objective of the Government. However, whenever any important administrative institution is created at the Centre, or any significant improvements in administrative procedures introduced, and it appears that similar institution or procedures could with advantage be introduced by the States with suitable modifications, the States are advised accordingly.

#### Secondary School Teachers' Demands

\*151. { **Shri P. C. Borooah:**  
**Shri Sidheshwar Prasad:**  
**Shri P. R. Chakraverti:**  
**Shrimati Savitri Nigam:**  
**Shri A. S. Saigal:**

Will the Minister of Education be pleased to refer to the reply given to Starred Question No. 1329 on the 6th May, 1964 and state the reaction of Government to the Secondary School Teachers' demands for uniform scales of pay for secondary school teachers all over India and for enforcement of various measures ensuring security of service and pension, health and gratuity benefits to them?

**The Minister of Education (Shri M. C. Chagla):** The demands have been noted, although these are primarily the concern of the State Governments.

Salary scales of the teachers are linked with the general salary structures in the States, so that uniformity of the scales all over India is very difficult. For the improvement of pay scales and conditions of service, including old age benefits, I have addressed a personal letter to all the